

for effective procurement of 1972-73 Kharif Crops and 1973-74 Rabi Crops for setting up procurement centres and direct purchase centres from the producers of foodgrains, particularly in Bihar, Orissa, Madhya Pradesh, West Bengal, Assam and other States; and

(b) if so, the number of new recruits appointed and the reasons for not recruiting the full quota of employees for the purpose of making procurement drive a success, with particular reference to Orissa, Bihar, Assam and West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) For procurement of Kharif Crops 1972-73 and Rabi Crops 1973-74, the Food Corporation of India had sanctioned 2533 and 5770 additional posts respectively in different States including Bihar, Orissa, Madhya Pradesh, West Bengal and Assam.

(b) The total number of new recruits appointed during the Kharif season 1972-73 and the Rabi season 1973-74 was 157 and 1785 respectively throughout the country where the Corporation was called upon to undertake procurement. Out of these posts, the number of recruits appointed in the States of Orissa, Bihar, Assam and West Bengal was 82.

While sanctioning the additional posts will be operated upon only to the extent warranted by the workload at the time of procurement.

#### **Promotion of Employees Working in F.C.I. Calcutta**

4419. SHRI SAMAR GUHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether about 650 posts out of the target of 2,000 posts were filled up by the Food Corporation of India Eastern Zone Office, Calcutta on the basis of promotion of existing employees on the zonal seniority basis during the month of June, 1973;

(b) whether these promoted employees of the F.C.I. were given assignments in different States for the purpose of setting up procurement machineries and other ancillary jobs there;

(c) whether such promotions have been suddenly cancelled, although posts remain sanctioned by Head Office of F.C.I. and the salaries of the promotees withheld leaving them stranded in different States; and

(d) if so, the reasons for such sudden reversal of the F.C.I. policy?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a), (b) & (d). Based on projected work load, including resultant vacancies consequent on promotions, 735 posts were sanctioned earlier. However, on the basis of actual work load, the recruitment was only for 232 posts. The Zonal Manager (East) of the F.C.I., under duress from the Employees Association was made to issue orders for filling 529 posts in the third week of June 1973. These orders issued by the Zonal Manager (East) F.C.I. under duress had to be cancelled by the Headquarters of the Corporation soon after. Revised promotion orders, where necessary, have been issued by the Zonal Manager (East), F.C.I., on the basis of sanctioned posts which he is authorised to operate.

#### **Procurement Centres and Direct Purchase centres set up by F.C.I. for procurement of Rabi Crop**

4420. SHRI SAMAR GUHA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of procurement centres and direct purchase centres that were set up by the Food Corporation of India in different States for procurement of Rabi Crops;

(b) whether these Centres are being wound up and if so, the reasons therefor; and

(c) whether dismantling of such Food Corporation of India procurement and direct purchase centres will affect procurement of Kharif Crops and if not, the reasons therefor?

**THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(SHRI ANNASAHEB P. SHINDE):**

(a) A statement containing the required information is attached.

(b) A large number of centres are still functioning. However, some of

the centres in certain States where there were practically no arrivals of wheat and procurement operations have ended, have been or are being closed in the interest of economy.

(c) No, Sir. There will be no difficulty in setting up purchase centres where necessary. In some States the areas for kharif procurement are different from the areas for rabi procurement and a readjustment will in any case be necessary.

*Statement*

Serial No.	State/Union Territory	Number of procurement Centres set up by the Food Corporation of India and its agencies.
1.	Assam	85 centres points where FCI made inspection arrangements for wheat purchased and brought by Cooperatives and 14 points for direct purchases.
2.	Bihar	174
3.	Delhi	8
4.	Gujarat	108
5.	Haryana	59
6.	Himachal Pradesh	66
7.	Jammu & Kashmir	212
8.	Madhya Pradesh	645
9.	Orissa	22
10.	Punjab	242
11.	Chandigarh	1
12.	Rajasthan	122
13.	Uttar Pradesh	306
14.	West Bengal	40*

\*In addition, a number of direct purchase agents were also appointed.